

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC. VII-65/2005/11414/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Malaya Deb,  
Presiding Officer/ Member,  
M.A.C.T., Nalbari

Dated Guwahati, the <sup>sd</sup> 23 November, 2023.

Sub:- **Station leave permission.**

Ref:- Your letter No. MACT/N/435 dtd. 20.11.2023.

Madam,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the evening of 23.11.2023 till the morning of 28.11.2023**, has been granted. The District & Sessions Judge, Nalbari, and in his absence the next senior most Judicial Officer available at the station shall remain in charge of your Court and Office during your absence.

Yours faithfully,

*sd*  
**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC. VII-65/2005/11415-11416/A dated** , 23-11-23

Copy to :

1. The District & Sessions Judge, Nalbari.
- ✓ 2. The Project Manager, Gauhati High Court.

*sd*  
**JT. REGISTRAR (VIGILANCE)**  
*R*